

**COURT - I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 73 of 2012 &**  
**I.A. No. 138 of 2012**

**Dated: 17<sup>th</sup> April , 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Sal Steel Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ...Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s): Mr. Sanjay Sen, Ms. Shikha Ohri  
Mr. Hemant Singh &  
Mr. Anurag Sharma

**ORDER**

The learned counsel for the Appellant seeks sometime to get further instructions in the matter.

Post the matter on **27.04.2012.**

**( Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

Vs/ak